

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 062/630/2020

Thursday, this the 3rd day of September, 2020

**Hon'ble Mrs. Ajanta Dayalan, Member (A)
Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Dr. Tauseef Ahmad Malik, age 37 years, S/o Mohd Hamza Malik R/o Warpora, Sopore, District Baramulla.

.....Applicant

(Advocate: Mr. Gulzar Ahmad Bhat)

Versus

1. Union Territory of Jammu & Kashmir through Principal Secretary to Govt. Animal/Chief Husbandry Department at Civil Sectt. Srinagar/Jammu.
2. Director Sheep Husbandry Department Kashmir at Srinagar.

.....Respondents

(Advocate: Mr. Amit Gupta, AAG)

O R D E R (Oral)

Mr. Rakesh Sagar Jain, Member (A):

1. Admit.

2. Issue notice. Sh. Amit Gupta, AAG, accepts notice on behalf of the respondents. He seeks time to file counter affidavit.
3. However, applicants' counsel submitted that the applicant would be satisfied if the respondents are directed to decide his pending representation dated 24.07.2020 within a stipulated time period.
4. Respondents' counsel does not have any objection in disposal of the OA in the requested manner.
5. Accordingly, respondents are directed to decide representation dated 24.07.2020 filed by the applicant by passing a reasoned and speaking order within one month from the date of receipt of this order. This order shall be duly communicated to the applicant.
6. With the above directions, this OA stands disposed of accordingly. No costs.

**(Rakesh Sagar Jain)
Member (J)**

**(Ajanta Dayalan)
Member (A)**

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